

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(CAA)-19(PB)/2018

IN THE MATTER OF:

Sabre Technet Pvt. Ltd. & Adcom Services
Private Limited

.... **APPLICANT / PETITIONER**

SECTION:

Under Section 230-232 of the Companies Act

Order delivered on 03.07.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant/Petitioner : Mr. Sougat Sinha, Manoj Kumar, Advs.
For the R.D.(NR) : Ms. Sonam Sharma, Company Prosecutor
For the IT Dept. Ms. Lakshmi Gurung, Adv.

ORDER

Due to paucity of time, hearing is deferred to 02nd August, 2018.

Sd/-

**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

03.07.2018
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